

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 13.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15004/2018	L. Subramani	R.B.G.
2	R.A.15043/2018	T.N. Shivareddy	S.V.R.
3	R.A.15018/2019	Mariyappa M.S.	K.A.H.
4	R.A.15039/2019	N. Narayanaswamy	B.M.B.
5	R.A.15042/2019	S.N. Tabassum	K.N.M.
6	R.A.15065/2019	M. Maheshdas	S.H.
7	R.A.15022/2018	A.R.S.R.	T.A.
8	R.A.15045/2018	A.R.S.R.	T.A.
9	R.A.15003/2019	K.V.M.	M.R.
10	R.A.15004/2019	B.M. Lokesh	G.K.
AFTERNOON SESSION			
1	A.A.15001/2019	Keerthi Hegde	U.K.
2	R.A.15016/2019	R.T.N.	Y.N.S.R.
3	R.A.15031/2019	N. Vageesh	S.N.T.
4	R.A.15082/2019	N. Vageesh	S.N.T.
5	Crl.R.P.15006/2020	A. Nandish	
6	Crl.Misc.15099/2020	A.V. Narasimha Reddy	P.P.
7	Crl.Misc.15100/2020	D.N. Jayarama	P.P.
8	Crl.Misc.15101/2020	S.N. Aswathanarayan	P.P.
9	Crl.A.15007/2019	N. Srinivasamurthy	N.K.S.
10	Crl.R.P.15017/2019	Byregowda	
Judgment \ Orders			
1	Crl.Misc.15094/2020	G.M. Gadilingappa	P.P.
2	Crl.Misc.15096/2020	H. Vazeer	P.P.
3	Crl.Misc.15097/2020	P. Nehru	P.P.
4	Crl.Misc.15098/2020	N. Chikkegowda	P.P.
5	M.C.15059/2020	Rakshit K.N.	

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 13-08-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 219/18	- Ravi V/s. Basamma
2.	O.S. 286/18	- B. Shekar V/s. Sharavana
3.	O.S. 900/06	- Jyothi V/s. Narasappa
4.	O.S. 2202/06	- Varalakshmi V/s. Muniyamma
5.	O.S. 1993/06	- Mehar Taj V/s. Fathimunnisa
6.	O.S. 107/06	- K.N. Seshadri V/s. Narasimha Bharathi
	C/w.	-
7.	O.S. 1497/06	K.N. Seshadri V/s. Munirathnamma
8.	O.S. 501/20	- G. Elangovan V/s. Srikala
9.	O.S. 2341/06	- D.N. Prabhakar V/s. Rajanna
10.	O.S. 245/11	- Muniakkayamma V/s. Gopalappa
AFTERNOON SESSION		
11.	O.S. 497/18	- Narayanamma V/s. Jayamma
12.	O.S. 248/09	- Thimmakka V/s. Kenchamma
13.	O.S. 728/13	- Shashikumar V/s. Krishnappa
14.	O.S. 44/07	- Rathnamma V/s. Appaiahna
15.	O.S. 295/16	- S.L.A.O. V/s. T.P. Muninarayanappa
16.	O.S. 841/19	- Papanna V/s. Munichikkamma
17.	O.S. 492/16	- Lokesh V/s. Manjulamma
18.	O.S. 684/19	- Rathnamma V/s. Thimmakka
19.	O.S. 291/11	- Munikempanna V/s. Mehaboobi
20.	Ex. 4/18	- D.V. Manjunath V/s. S.L.A.O.

(PATIL HARISH RANGANAGOWDA)
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI CAUSE LIST DATED 13-08-2020.**

MORNING SESSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<p><u>HEARING</u></p> <p>1. O.S.220/2016 2. O.S.232/2020 3. O.S.306/2020 4. O.S.310/2020 5. O.S.272/2020 6. C.Mis.114/2020 7. P.C.R.177/2020 (M.Santosh) 8. P.C.R.178/2020 (Ameer Pasha) 9. P.C.R.179/2020 (Nagesh Babu.N.R.)</p>	<p><u>HEARING</u></p> <p>1. O.S.644/2019</p> <p><u>NEW SUITS</u></p> <p>2. O.S.334/2020 (S.Sumalatha) 3. O.S.336/2020(S.Sumalatha)</p> <p><u>ORDERS</u></p> <p>4. O.S.278/2020 5. O.S.280/2020 6. O.S.290/2020 7. O.S.292/2020 8. O.S.294/2020</p>

Yogeshwari
12/8/2020
**Addl.Civil Judge and JMFC,
 Devanahalli.**